Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 94 of 2011

Dated: 17th April, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

M/s. T.S. Alloyes Limited .... Appellant (s)

Versus

O.E.R.C & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr.M.G. Ramachandran, Mr. Ashok K. Parija, Mr. R.M. Patnaik &Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. R.K. Mehta, Mr. David.A. & Mr. Antaryami Upadhyay for 2&4
Mr. Rutwik Panda for R-1

ORDER

Heard learned advocate Mr. R.K. Mehta for some time. Post the matter for further hearing on **10th May, 2012**

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

Ss/sm